

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6850

ANSWERED ON:13.05.2002

INVESTIGATION OF A.A.I.

GADDE RAMAMOCHAN;M.V.V.S MURTHI;PUTTASWAMY GOWDA;SHYAMA SINGH

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned `Advertising rights scam costs AAIRs.21.6 crore` appearing in the Hindustan Times dated May 01, 2002;

(b) if so, whether CBI has since investigated the scam in which Airports Authority of India (AAI) officials in connivance with Delhi based company has caused losses to exchequer by several crores;

(c) if so, the details of the modus operandi of the scam; and

(d) the time by which investigations are likely to be completed and responsibilities to be fixed?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SYED SHAHNAWAZ HUSSAIN)

(a) : Yes, Sir.

(b), (c) and (d) : Central Bureau of Investigation (CBI)registered First Information Report (FIR)against some officials of Airports Authority of India and M/s. TDI International (I) Pvt. Ltd. Further details in this regard are being ascertained from CBI.